

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-125/2008(Pt.2)/8536/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, ^{tr} 28 September, 2022.

Sub:- Earned leave.

Ref:- Your note dated 27.09.2022

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri T. L. Guite, District & Sessions Judge, Lunglei Judicial District for **earned leave for 12 days from 10.10.2022 to 21.10.2022 along with station leave permission, from 01.10.2022 to 24.10.2022** (prefixing 01.10.2022 to 09.10.2022 and suffixing 22.10.2022 to 24.10.2022). Further, Shri Guite has been asked to hand over charge to a senior Judicial officer at the station before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.2)/8537-8538/A. dtd. --- , 28-09-2022

Copy to:

1. Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District .
2. The Project Manager, Gauhat High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)